

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 3923  
TO BE ANSWERED ON DECEMBER 12, 2019**

**REVAMPING CENTRAL VISTA**

**NO. 3923.                   SHRI KARTI P.CHIDAMBARAM:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the contract for revamping the Central Vista has been granted and if so, the details of the contract process thereof;**
- (b) whether the newly constructed buildings will be carbon-natural and will have solar powered appliances; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

- (a) The Consultant for development/ redevelopment of the Central Vista has been engaged by Central Public Works Department (CPWD) through an open bidding and e-tendering following the quality-cum-cost based system (QCBS).**
- (b) & (c) The project is in planning stage. Efforts will be made to make these buildings energy efficient and harness the Solar Energy.**

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